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Title: Regarding grant of an additional chance to teachers in Maharashtra for clearing the Teachers Eligibility Test-laid.

SHRI UNMESH BHAIYYASAHEB PATIL (JALGAON): The RTE Act 2009 mandates passing of TET for being appointed as teachers for Class 1-8. In November 2017, the state government of Maharashtra set March 30, 2019 as the last date for clearing TET for elementary teachers. It was also decided that the teachers failing to clear TET before the cut-off date will be terminated. The state government had accordingly stopped disbursing salaries of about 7,000 elementary teachers across Maharashtra with effect from January 1, 2020. Several issues like lack of syllabus, failure to organize TET twice a year and low success rate has put the future of more than 30,000 teachers at stake. Last TET was held in 2019 and many teachers were unable to clear or appear in the examination due to flaws in the recruitment process. I request the Government to make special provision by granting one additional chance to these 30000 teachers for clearing TET in 2021 so that they could become eligible for employment as a teacher.